THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I, MUMBAI

CP (IB)-1661/MB/2017

CORAM :

SHRI V.P. SINGH, MEMBER (J) SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2019

NAME OF THE PARTIES: THE GREATER BOMBAY CO-OPERATIVE BANK LTD.

v/s PENGUIN UMBRELLA WORKS PVT. LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

<u>ORDER</u>

25. <u>CP (IB)-1661/MB/2017</u>

Heard the argument of the Ld. Counsel for the Financial Creditor and Counsel for the Corporate Debtor.

Both the parties are directed to file hard and soft copy of the written submission on 25.3.2019 with further direction to send the same in word and pdf format on the email id of the Registrar, NCLT, Mumbai Bench.

List on 25.3.2019 only for filing written submission.

Sd/-RAVIKUMAR DURAISAMY Member (Technical)

V. P. SINGH Member (Judicial)

Sd/-